

ITEM NO.10

COURT NO.2

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION Diary No(s). 33859/2022 IN
T.P.(C) No. 2419/2019

M/S PLR PROJECTS PVT. LTD.

Petitioner(s)

VERSUS

MAHANADI COALFIELDS LIMITED & ORS.

Respondent(s)

IA No. 17558/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 194820/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 54646/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 25547/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 25239/2023 - CLARIFICATION/DIRECTION
IA No. 159953/2022 - CLARIFICATION/DIRECTION)

Date : 17-04-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR
Mr. Kaushik Poddar, AOR

For Respondent(s) Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Manan Kumar Mishra, Sr. Adv.
Mr. Apurba Sharma, Adv.
Ms. Anjul Dwivedi, Adv.
Mr. Ardhendumauli Prasad, AOR

Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.

Mr. Gopal Jha, AOR
Mr. Shreyash Bharadwaj, Adv.

Ms. Renuka Sahu, AOR
Mr. Jagannath Nanda, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Barr, Adv.

Mr. Inderjit Mahanty, Sr. Adv.
Ms. Manjula Gupta, AOR
Mr. Satyajit Mahanty, Adv.
Mr. P Vamshi Rao, Adv.
Mr. Abhishek Choudhary, Adv.
Ms. Riya Kumari, Adv.

Mr. Sibho Sankar Mishra, AOR
Mr. Umakant Misra, Adv.
Mr. Niranjana Sahu, Adv.
Mr. Sunil Mund, Adv.
Mr. Debabrata Dash, Adv.
Ms. Apoorva Sharma, Adv.

Mr. R.K. Dash, Sr. Adv.
Mr. Suchit Mohanty, Adv.
Ms. Vandana Kaushal Mohanty, Adv.
Mr. Samarth Mohanty, Adv.
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Mr. Manoranjan Paikaray, Adv.
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Mr. Shashwat Panda, Adv.
Mr. Mohan Prasad Gupta, Adv.

Mr. Shantanu Sagar, AOR
Mr. Prabhat Ranjan Raj, Adv.
Mr. Sidharth Sarthi, Adv.
Mrs. Divya Mishra, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.

Mr. Dipak Kumar Jena, AOR
Ms. Ranjita Dhal, Adv.
Mr. Sumit Saddi, Adv.
Ms. Rudy Samal, Adv.
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Mr. Mohan Prasad Gupta, Adv.

Ms. Sneha Kalita, AOR

Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.
Ms. Kshitij Singh, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Abhishek Mohanty, Adv.

Mr. V.N. Raghupathy, AOR
Mr. Manendra Pal Gupta, Adv.
Mr. Premnath Mishra, Adv.

Mr. Gautam Narayan, AOR
Mr. Himanshu Shekhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

33 contemnors are stated not to have filed their affidavits. Learned counsel who seeks to enter appearance on their behalf requests for three weeks' time to file the affidavits.

This is the last opportunity, failing which we will presume that they will have nothing to say and proceed with the contempt petition.

So far as the unserved contemnors are concerned, learned counsel for the petitioner submits that he will take steps to serve these contemnors.

List on 08.08.2023.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)